

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 101(ND)/2016  
CA NO.

CORAM:

PRESENT: ~~CHIEF JUSTICE M. M. KUMAR~~  
Hon'ble ~~President~~

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE COMPANY: Sonai Kumar Punn

V/s.

M/s. Planit Travglobal Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

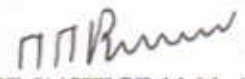
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ASHISH AGGARWAL	Adv	Petitioner	] H Kaur
2.	HARLEEN KAUR	Adv		
3.	R SBHATHA	PC S	R-12	R SBhatha
4.	Ravi. KAPoor	Adv	R1-4	R
5.	SAMEER DAWAR	Adv	R1-4	
6.	SHAIKENDRA KUMAR	Secy	R-12	Shaiendra

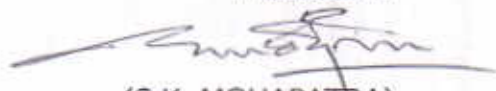
**Order**

Ld. Counsel for Respondents No. 1 to 4 & 12 undertakes to file reply within one week, with a copy in advance to the Petitioner. The remaining respondents have not put in appearance despite service. Rejoinder, if any, be filed to the replies filed by Respondent Nos. 1 to 4 & 12 within a week after replies are received, with a copy in advance to the counsel for the respondents.

P.T.O.

List for arguments on 14.9.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

22<sup>nd</sup> August, 2016  
(P.K. Sud)